

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.09.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 778 of 2020	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreyash U Lalit	
3.	Comp. App. (AT) (Ins) No. 779 of 2020	Hasmukh Nanalal Shah Vs. Shri Parag K. Sheth	Natasha Dhuruman Shah	
4.	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	
6.	Comp. App. (AT) No.100 of 2019	Mangala Investments Ltd. & Ors. Vs. Canara Land Investments Ltd. & Ors.	Harshit Agarwal	Aravindh S
7.	Competition Appeal (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar
8.	Contempt Case (AT) No. 16 of 2020 in Comp. App (AT) (Ins) No. 82 of 2020	Shadab Khan Vs. Nisus Finance and Investment Manager & Ors.	Wasiq Khan	Nikita Thapar Shweta Saini-R3

For Hearing

9.	Comp. App. (AT) (Ins) No. 394 of 2020	Dhanlaxmi Bank Vs. Royal Splendour Developers Pvt. Ltd. & Ors.	Sujoy Chatterjee	Kavitha Surana-R1 & R2 K. V. Jagdishvaran- R3
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12:00 Noon**For Hearing**

10.	Comp. App. (AT) (Ins) No. 548 of 2020	Umesh Saraf, Suspended Director, Triumph Realty Pvt. Ltd. Vs. Tech India Engineers Pvt. Ltd.	Alisha Chopra	K. K Tiwari
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02:00 PM

Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 274 of 2020 Part Heard	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd. With	Apoorv Agarwal	Abhishek Anand-R1
12.	Comp. App. (AT) (Ins) No. 291 of 2020 Part Heard	Nitin Sharma Vs. Gian Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

13.	Comp. App. (AT) (Ins) No. 570 of 2020 Part Heard	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Varghese Thomas	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**